

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, and parties appearing-in-person that with reference to the matters pertaining to the assignment of the Hon'ble Shri Justice G. S. Kulkarni that;

The matters which are listed on board for directions, the Advocates are required to give prior intimation of any infructuous matters to the Court Superintendent, between 10.15 a.m to 10.25 a.m.

Dated this 29 November, 2022

High Court of Bombay at Goa,
Porvorim, Goa

sd/-
(G. G. Bhansali)
Registrar (Judicial)

